

## COMMONWEALTH PARLIAMENTARY ASSOCIATION

# **10th COMMONWEALTH YOUTH PARLIAMENT**

## **LIST OF BUSINESS**

Tuesday, 26th November 2019

10.30 A.M.

### **INTRODUCTION OF COUNCIL OF MINISTERS**

1. Hon'ble Prime Minister Mr. David Kabwe to introduce the Council of Ministers.

### **QUESTIONS**

2. Questions (entered in separate list) to be raised and replies given.

### **SPECIAL MENTIONS**

3. Members to raise matters of public importance in the House as per Rule 28.

#### DISCUSSION ON MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

4. Hon'ble Prime Minister Mr. David Kabwe to move the following Motion:

"That this House expresses its gratitude to the Hon'ble President for his address delivered to the Parliament on 25 November 2019".

### **LEGISLATIVE BUSINESS**

### INTRODUCTION AND CONSIDERATION OF BILL

## 5. Bill to be introduced

Hon'ble Minister for Environment Ms. Adriana Jane Lopez to move for leave to introduce a Bill to set up Climate Fund for women to mitigate the adverse impact of climate change and adapt to climate change in order to empower them for resilience and adjustment against unfavorable and hostile impacts of climate change on agriculture.

**ALSO** to introduce the Bill.

## **CONSIDERATION AND VOTING ON BILL**

# 6. Bill for consideration and passing

Hon'ble Minister for Environment Ms. Adriana Jane Lopez to move that the Bill to set up Climate Fund for women to mitigate the adverse impact of climate change and adapt to climate change in order to empower them for resilience and adjustment against unfavorable and hostile impacts of climate change on agriculture be taken into consideration.

(Amendments printed on separate list to be moved, (if any)).

**ALSO** to move that the Bill be passed.

### 7. RESOLUTIONS

(i). Hon'ble Minister for Urban Development Ms. Himanshi Kundu to move:-

"That this House resolves of Inclusive Urbanisation: Adequate, Accessible, Secure and Affordable Housing. Keeping in view the fact that around 50 years ago hardly 03% of population of Commonwealthland

was living in cities and various factors since then like political unrest, employment and increase in population has compelled the people to leave their rural farming villages. As a result now, every minute, 25 to 30 people migrate from rural areas to urban cities in hopes of better livelihood and a brighter future; Taking note of the fact that the Commonwealthland National Statistical Organisation (CNSO) has stated that the rate of urbanisation in Commonwealthland has increased from 27.81% in 2001 to 31.16% in 2011; Also taking note of the fact that this rapid urbanization was ignored by the previous Governments, giving rise to varying degrees of exclusion and creating a clear divide between migrants and natives, especially within the lower income groups as a result of which today, 40% of Commonwealthland's population dwells in urban areas and an alarming 22% of this population lives in slums; Also that on account of land use changes, intense building activities, soil and air pollution the urbanization has produced a destructive and irreversible effect on the natural environment;

The House is of the firm belief that our vision of development must go beyond sustainable cities to encompass inclusive cities as well and the first step towards inclusive cities is affordable housing;

This House resolves that the Government will initiate immediate action on the following issues:

 Introduction of dedicated scheme for а converting underutilized land for Affordable Housing, wherein the new housing units will also basic services like potable provide sewerage network, sanitation facilities and appropriate solid waste disposal.

- Promote and facilitate voluntary land pooling through land acquisition to increase economic viability of projects.
- Increase Private Sector participation in housing projects to promote competition and provide quality housing.
- Demand and supply side interventions by Government to ensure no project remain incomplete due to cost escalation and that the completed projects don't remain unoccupied due to non-identification of beneficiaries.
- Focus on community-driven in-situ development of slums. Providing low-interest loans and longterm leases to encourage the stakeholders to form community planning organizations and chart with their own sustainable plans for redevelopment.

This House also resolves that the Government shall establish 'Affordable Housing Committees' to ensure all urban housing projects are affordable, accessible and inclusive for all sections of the society."

(Amendments printed on separate list to be moved).

# (ii) Hon'ble Member to move:-

"That this House resolves 'Youth' as key drivers of implementation of SDGs at the 10th Commonwealth Youth Parliament". Sustainable Development Goals (SDGs) are a set of 17 multi sectoral global development

targets prepared by the United Nations. The soul of the SDGs lies in the agenda of 'Leave No one Behind' and reaching farthest the first. Since the SDGs have come in to force, Youth as stakeholders, has been left behind in overall planning and execution process of SDGs Commonwealthland and have not proportionally participated/represented in this process. Given the fact that the youth constitutes 30 per cent of the overall population of the Commonwealthland, involving youth as one of the key stakeholders in the SDG processes becomes very important if Commonwealthland is to achieve the SDGs within the stipulated time period i.e. 2030. Youth as stakeholders have cross-cutting perspectives in all the SDGs especially SDG4 (Education), SDG 5 (Gender Equality), SDG 8 (Employment and Decent Work) and SDG 13 (Climate Change).

Thus there is a pressing need to make a policy shift towards the implementation of SDGs in the Commonwealth land to ensure inclusion of Youth in the SDG processes.

- Hence, this house resolves that this Government urgently start a multi- stake holder consultation on implementation of SDGs ensuring compulsory participation of youth from various section of society;
- This Government must *Support* youth organizations and associations, youth wings within all establishments and institutions to channelize their strength, innovative ideas, enthusiasm and creativity towards implementation of SDGs;
- Further, this Government must *Facilitate* with necessary educational and skill development opportunities, entrepreneurships avenues and employment opportunities to constructively engage the youth's energy in the nation-building activities, thereby helping in achieving

the objectives of quality education, employment and decent job for all, etc.;

- This Government must **Promote** leadership among the youth and increase their political representation at all levels of governance, which can provide new dimensions towards implementation of SDGs as they remain on the forefront of adapting new technological solutions and services;
- Furthermore, this Government must Generate awareness among the youth, and engage them in the review and monitoring of progress of various goals and targets set under the SDGs at local, regional and national levels."

(Amendments printed on separate list to be moved).

#### **COMMONWEALTHLAND**

**SECRETARY** 

November 25, 2019.